

Calcutta High Court (Appellate Side)

Scrutiny List From 06-09-2021 To 06-09-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1580/2021	SHASHI GUTGUTIA	SHAKEEL MD AKTER	27-09-2021	WRONG ADDRESSING OF HONBLE CHIEF JUSTICE (ACTING)
2	CPAN	661/2021	DEB KUMAR BHATTACHARJEE	RANABIR BANERJEE	27-09-2021	1. PROPER CAUSE TITLE DEFINING CONTEMNOR IS NOT PRESENT. 2. LIST OF DATES, SYNOPSIS AND A XEROX COPY OF THE ORDER ARE NOT ATTACHED AFTER THE PRESENTATION FORM.
3	CRA	265/2021	RAJA GOSWAMI	SK SAIDULLAH	27-09-2021	NO DECLARATION OF THE LD ADVOCATE AT THE BACK SIDE OF THE PETITION.
4	CRA	266/2021	BADIRUDDIN SEKH	SUSNIGDHO BHATTACHARYYA	27-09-2021	STAMP NOT PROVIDED ON THE FIRST PAGE OF THE PETITION
5	CRM	6004/2021	MINTA DOFADAR@ ND MINTA DAFADAR	K.M. HOSSAIN	27-09-2021	1. LOWER COURT DETAILS NOT GIVEN IN 1ST PARAGRAPH OF THE PETITION.
6	CRR	1776/2021	THE STATE OF WEST BENGAL	RANADEB SENGUPTA	27-09-2021	1.PIN CODE NUMBER IS NOT PRESENT IN THE ADDRESS OF THE RESPONDENT. 2. NO VOKALATNAMA IS ATTACHED WITH THE PETITION.
7	CRR	1778/2021	AKHTAR PARWEZ	AISHWARYYA BAZAZ	27-09-2021	WRONG ADDRESSING OF HONBLE CHIEF JUSTICE (ACTING)
8	CRR	1791/2021	AVIK DAS	ANANDAMAYEE DUTTA	27-09-2021	NO SHORT LISTS OF DATES, SYNOPSIS AND PHOTOCOPY OF THE ORDER DATED 24-03-2021 IS ATTACHED AFTER THE PRESENTATION FORM A.
9	CRR	1793/2021	SANJAY KUMAR DAS AND ORS	ASIS BHATTACHARYYA		
10	CRR	1794/2021	BANKEY CHOUDHURY AND ANR	SANKET SARWGI	27-09-2021	NO SYNOPSIS LIST OF DATES AND COPY OF THE ORDER WITH THE PETITION .
11	RVW	107/2021	MONO DEBI SHAW	GOPAL MONDAL	27-09-2021	SECOND JUDGES COPY IS NOT IN PROPER FORM OF THE REVIEW APPLICATION.
12	WPA	13992/2021	ARABINDA NASKAR	SUBRATA MUKHERJEE	27-09-2021	WRONG ADDRESSING OF HONBLE CHIEF JUSTICE (ACTING)
13	WPA	13993/2021	SK. WACHEL HOSSAIN	SANDIP GHOSH	27-09-2021	NO PIN CODE IN PETITIONERS ADDRESS
14	WPA	14024/2021	SEPHALI KAJLI	AMRITA SINHA	27-09-2021	WRONG ADDRESSING OF HONBLE CHIEF JUSTICE (ACTING)
15	WPA	14054/2021	M/S PADASHOBHA SHOE HOUSE	ARPAN ROY KANJILAL	27-09-2021	1. BLANK FATHER NAME AND WRONG PETITIONERS NAME IN THE CAUSE TITLE.
16	WPA	14064/2021	SK JAKIR HOSSAIN AND	SK JAKIR HOSSAIN	27-09-2021	DEFECTIVE 1ST PAGE OF THE PETITION

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			ANR			
17	WPA	14065/2021	AHSAN AHMED	GOLAM KARIM CHOWDHURY	27-09-2021	NO PIN CODE IS MENTIONED IN THE ADDRESS OF THE RESPONDENTS NO 8 TO 11. (PAGE NO 2)
18	WPA	14067/2021	RANAJIT NANDI AND ORS	MANAS MALAKAR	27-09-2021	NO R.I. STAMP AT THE AFFIDAVIT PAGE.
19	WPA	14082/2021	AHANA MAJUMDAR	SALMAN HASAN	27-09-2021	NO NOTARY STAMP AFTER CORRECTION N THE ADDRESS OF THE RESPONDENTS NO 3 (PAGE NO 2)
20	WPA	14140/2021	NIRMALA SETH	SRETAPA SINHA	27-09-2021	1. RESPONDENT NO 3 PIN CODE CONSISTS OF 7 DIGIT
21	WPA	14155/2021	ISHANI BANERJEE AND ORS	SK. IMTIAJ UDDIN	27-09-2021	1. ADVOCATE SIGNATURE IS NOT PRESENT ON ZERO PAGE OF THE PETITION.
22	WPA(P)	240/2021	TARUN PRODHAN AND OTHERS	PRASANTA KUMAR PAKRASHI	27-09-2021	1. RESPONDENT NO 18 PIN CODE IS CONSISTS OF 7 DIGIT.
23	WP.TT	4/2021	CHANDRA SEKHAR SEKSARIA	PRITHU DUDHORIA	27-09-2021	1. NO ORIGINAL CERTIFIED COPY IS ATTACHED WITH THE PETITION. 2. NO PHOTOCOPY OF THE JUDGEMENT IS ATTACHED AFTER THE PRESENTATION FORM A.